## Annexure-3

on: Name of the corporate debtor: GSA Retail Limited; Date of commencement of CIRP: 07.06.2022; List of creditors as on: 15/07/2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of cre- ditor	Details of claim receive d		Details of claim admitted						Amount of conti- ngent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set- off	admitted	verifica- tion	
				4,04,41,51 8.03		4,04,41,51 8.03	4,04,41,51 8.03	No	100%	-	-	28,37,813.9 2		The admitted claim are provisional and subject to further verification